GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO-2700

TO BE ANSWERED ON 16TH DECEMBER, 2025

CRITERIA FOR SELECTION OF ASPIRATIONAL DISTRICTS UNDER PMDDKY

2700. DR. K. SUDHAKAR: COM. SELVARAJ V: SHRI SUBBARAYAN K

Will the MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is fact that the Government has approved the Pradhan Mantri Dhan-Dhanya Krishi Yojana with an annual outlay of Rs. 24,000 crore for six years from 2025-26 to be implemented in 100 selected agri-districts;
- (b) if so, the details of the scheme and the districts selected for its implementation;
- (c) the criteria adopted for selection of the 100 Aspirational Agriculture Districts, including parameters relating to low productivity, poor crop intensity and below-average access to agricultural inputs;
- (d) whether the Nodal Officers and inter-ministerial monitoring teams have been appointed to review district-level implementation and if so, the mechanisms used to measure outcome progress;
- (e) whether the Government proposes to include measures such as post-harvest storage enhancement, farm mechanisation and short-term credit support under PMDDKY; and
- (f) whether any proposals have been received from the State of Karnataka for additional districts to be considered under this scheme and if so, the details and the present status of such proposals?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): The Prime Minister Dhan Dhaanya Krishi Yojana (PMDDKY) approved by the Union cabinet on 16th July, 2025 for implementation in 100 selected agri-districts. The scheme is to be implemented through convergence of 36 existing schemes of Govt. of India, state schemes and private partnerships. The scheme aims to enhance agricultural productivity, increase adoption of crop diversification and sustainable agricultural practices, augment post-harvest storage at the panchayat and block levels, improve irrigation facilities and facilitate availability of long-term and short-term credit. The districts selected for its implementation are at **Annexure-I**.

- (c): The 100 districts have been identified on the basis of three key indicators of lower productivity, lower cropping intensity, and less credit disbursement.
- (d): Committees have been formed at District, State and National level for effective planning, implementation and monitoring of the Scheme. District Action Plan is envisioned for planning by the District Dhan Dhaanya Samiti headed by the district collector in consultation with stakeholders, including farmers and panchayat functionaries. The District Plans are to be comprehensively supported and monitored by the State DDKY Samiti headed by the Chief Secretary of the State.

Progress of the scheme in each Dhan-Dhaanya district will be monitored on Key Performance Indicators through a dashboard on monthly basis. Central Nodal Officers (CNO) have been assigned to each DDKY district to undertake field visits, review & monitor the performance of districts on a regular basis.

- (e): The relevant schemes have been converged under PMDDKY for measures such as post-harvest storage enhancement, farm mechanisation and short-term credit support.
- (f): No proposal is under consideration to add more districts under PMDDKY.

List of 100 Districts to be covered under PMDDKY

SI. No.	State	District
1	Andhra Pradesh	Sri Sathya Sai
2	Andhra Pradesh	Anantapur
3	Andhra Pradesh	Alluri Sitharama Raju
4	Andhra Pradesh	Annamayya
5	Arunachal Pradesh	Anjaw
6	Assam	Karimganj
7	Assam	Charaideo
8	Assam	Dima Hasao
9	Bihar	Madhubani
10	Bihar	Darbhanga
11	Bihar	Banka
12	Bihar	Gaya
13	Bihar	Nawada
14	Bihar	Siwan
15	Bihar	Kishanganj
16	Chhattisgarh	Dantewada
17	Chhattisgarh	Jashpur
18	Chhattisgarh	Korba
19	Goa	South Goa
20	Gujarat	Kachchh
21	Gujarat	Dohad/ Dahod
22	Gujarat	Chhotaudepur
23	Gujarat	PanchMahals
24	Haryana	Nuh
25	Himachal Pradesh	Bilaspur
26	Jammu & Kashmir	Kishtwar
27	Jammu & Kashmir	Baramulla
28	Jharkhand	Simdega
29	Jharkhand	West Singhbhum
30	Karnataka	Tumakuru
31	Karnataka	Chitradurga
32	Karnataka	Koppal
33	Karnataka	Gadag
34	Karnataka	Haveri
35	Karnataka	Chikkaballapura
36	Kerala	Kozhikode
37	Kerala	Kasaragod
38	Kerala	Kannur

SI. No.	State	District
39	Madhya Pradesh	Anuppur
40	Madhya Pradesh	Dindori
41	Madhya Pradesh	Alirajpur
42	Madhya Pradesh	Shahdol
43	Madhya Pradesh	Umaria
44	Madhya Pradesh	Sidhi
45	Madhya Pradesh	Niwari
46	Madhya Pradesh	Tikamgarh
47	Maharashtra	Palghar
48	Maharashtra	Yavatmal
49	Maharashtra	Gadchiroli
50	Maharashtra	Dhule
51	Maharashtra	Raigad
52	Maharashtra	Chandrapur
53	Maharashtra	ChhatrapatiSambhaji Nagar
		(Aurangabad)
54	Maharashtra	Nanded
55	Maharashtra	Beed
56	Manipur	Tamenglong
57	Meghalaya	West Jaintia Hills
58	Mizoram	Mamit
59	Nagaland	Tuensang
60	Odisha	Kandhamal
61	Odisha	Malkangiri
62	Odisha	Sundargarh
63	Odisha	Nuapada
64	Punjab	Fazilka
65	Rajasthan	Barmer
66	Rajasthan	Jaisalmer
67	Rajasthan	Pali
68	Rajasthan	Nagaur
69	Rajasthan	Jodhpur
70	Rajasthan	Bikaner
71	Rajasthan	Churu
72	Rajasthan	Jalore
73	Sikkim	Geyzing (formerly West District)
74	Tamil Nadu	Ramanathapuram The attributed (Testing aris)
75 70	Tamil Nadu	Thoothukudi (Tuticorin)
76	Tamil Nadu	Sivaganga
77	Tamil Nadu	Virudhunagar
78	Telangana	Narayanpet

SI. No.	State	District
79	Telangana	JogulambaGadwal
80	Telangana	Jangoan
81	Telangana	Nagarkurnool
82	Tripura	North Tripura
83	Uttar Pradesh	Mahoba
84	Uttar Pradesh	Sonbhadra
85	Uttar Pradesh	Hamirpur
86	Uttar Pradesh	Banda
87	Uttar Pradesh	Jalaun
88	Uttar Pradesh	Jhansi
89	Uttar Pradesh	Unnao
90	Uttar Pradesh	Prayagraj
91	Uttar Pradesh	Chitrakoot
92	Uttar Pradesh	Pratapgarh
93	Uttar Pradesh	Shravasti
94	Uttar Pradesh	Lalitpur
95	Uttarakhand	Almora
96	Uttarakhand	Chamoli
97	West Bengal	Purulia
98	West Bengal	Darjeeling
99	West Bengal	Alipurduar
100	West Bengal	Jhargram
